

[English]

Ragging of Girl Student at Ramjas College

879. DR. SUDHIR RAJ
DR. VASANT NIVRITTI
PAWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether students guilty of stripping a lady student at Ramjas College, Delhi 1991 have been punished by the authorities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). According to the information furnished by the University of Delhi, the following punishments have been awarded to the students found guilty in the Ramjas College ragging incident of July, 1991:

- (i) One student has been fined Rs. 200/- and his entry to the University has been banned.
- (ii) One student has been fined Rs. 100/- and given a strict warning against any misconduct in future.
- (iii) Strict warnings against any kind of misconduct during their stay in the College/University have been given to three students.
- (iv) Two students have been strictly warned and bonds for good behaviour during their stay in the College/University have been taken from them.

(c) Does not arise.

EMU Trains

880. SHRIMATI MAHENDRA KUMARI:
Will the Minister of RAILWAYS be pleased to state:

(a) Whether there is any proposal to introduce more EMU trains in some sections in the country; and

(b) if so, the zone-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). At present there is no such proposal. However, introduction of new services is a continuous process subject to traffic justification and availability of resources.

Konkan Railway Project

881. SHRI SHARAD DIGHE:
SHRI K. MURALE DHARAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the percentage of progress made so far in the work of Konkan Railway in Karnataka, Maharashtra and Goa;

(b) whether there was some delay in the Goa section owing to the delay in finalisation of the alignment of the sector;

(c) if so, the decision of Konkan Railway Corporation in this regard; and

(d) the dates when different sections of the project are likely to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The percentage of progress upto the end of May, 1992 is as under:-

(i) Maharashtra	-	21%
(ii) Goa	-	10%
(iii) Karnataka	-	40%

(b) Yes Sir.

(c) It has been decided that the alignment as approved by Government of Goa in December, 1990 with minor changes be adopted for construction.

(d) (i) Raha - Dasguon (47Km) and (ii) Mangalore-Udupi (70Km) - likely to be operational in October, 1992. (iii) Dasgaon-Udupi (643 Km) - likely to be operational in 1994-95.

Revised Budget for Non-Formal Education

882. PROF. MALINI BHATTACHARYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the revised estimates for non-formal education for 1991-92 are lower than the budget estimates; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Madam.

(b) The budget estimates for Non-formal Education for 1991-92 were fixed considering the higher financial norms under the proposed revision of the scheme of Non-formal Education, which could not be finalised during 1991-92. Hence the revised estimates for Non-formal Education for 1991-92 were lower than budget estimates.

[*Translation*]

Railway Booking Offices in Bihar

883. SHRI UPENDRA NATH VERMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to open railway booking offices at district headquarters Chatra and Aurangabad and Sherghati sub-division of Gaya district in Bihar;

(b) if so, the time by which these are likely to be opened; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). A decision has been taken by the Railway Administration to open an Out Agency at Aurangabad. Out agency would be opened as soon as a suitable contractor is found to operate the same on standard terms and conditions.

There is no proposal to open an Out Agency/Booking Office at Sherghati.

Opening of an Out Agency at Chatra has not been found justified for want of traffic potential.

[*English*]

Expert Group on Killer Diseases

884. SHRI DEVI BUX SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have set up an expert group on killer diseases;